

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: November 9, 2012

No. 1955 / DR(S)/2012

On reversion to the regular line, Sri **Akhilesh Chandra Sharma**, Chief Legal Advisor, New Okhla Industrial Development Authority, Gautambudh Nagar to be Additional District & Sessions Judge/ Special Judge, Gorakhpur vice Sri Amar Nath Singh.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Gorakhpur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1956 / DR(S)/2012

Sri **Amar Nath Singh**, Special Judge/ Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge, Gorakhpur.

No. 1957 / DR(S)/2012

Sri **Surendra Kumar Yadav**, Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge/ Special Judge, Gorakhpur vice Sri Purnendu Kumar Srivastava.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Gorakhpur against the special court created for trying cases under the said Act.

No. 1958 / DR(S)/2012

Sri **Purnendu Kumar Srivastava**, Special Judge/ Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge, Gorakhpur.

No. 1959 / DR(S)/2012

Sri **Jai Prakash Pandey**, Additional District & Sessions Judge, Gorakhpur to be Special Judge, Anti-Corruption (UPSEB), Gorakhpur vice Sri Shashi Kant Upadhyay.

No. 1960 / DR(S)/2012

Sri **Shashi Kant Upadhyay**, Special Judge, Anti-Corruption (UPSEB), Gorakhpur to be Additional District & Sessions Judge, Gorakhpur.

BY ORDER OF THE COURT,

Sd/-
(ANANT KUMAR)
REGISTRAR GENERAL

No. 469 /DR (S)/ 2012, Dated: Allahabad: November 9, 2012

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.

2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sri Akhilesh Chandra Sharma, Chief Legal Advisor, New Okhla Industrial Development Authority, Gautambudh Nagar from his present post so as to enable him to take over charge of his new posting.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The District & Sessions Judge, Gorakhpur. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

7. Sri Akhilesh Chandra Sharma, Chief Legal Advisor, New Okhla Industrial Development Authority, Gautambudh Nagar.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

8. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Joint Registrar (Inspection), High Court, Allahabad.
12. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
13. The Deputy Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judge, Gorakhpur.(Information available on E-mail).

BY ORDER OF THE COURT,

**Sd/-
(VIRENDRA KUMAR SRIVASTAVA)
DEUTY REGISTRAR (SERVICES)**